

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 3833 of 2022

Debakar Behera

....

Petitioner

Mr. Ashis Kumar Mishra, Advocate
-versus-

State of Odisha and others

....

Opposite Parties

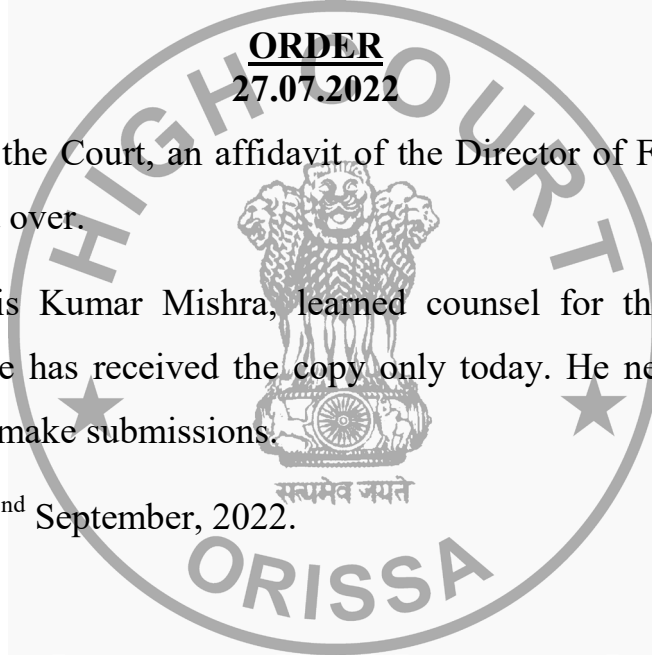
Mr. Debakanta Mohanty, AGA
Dr. A.C. Aggarwala, Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

Order No.

06.

1. Today in the Court, an affidavit of the Director of Fisheries has been handed over.
2. Mr. Ashis Kumar Mishra, learned counsel for the Petitioner states that he has received the copy only today. He needs time to study it and make submissions.
3. List on 22nd September, 2022.



(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge